

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE**  
**JAMMU**

**O R D E R**

No:- 174/PDSJJ

Date:- 18-8-2021

**Subject: -Vaccination of Advocates at BAR Room of District Court  
Complex Jammu.**

As the vaccination drive of advocates is going to be held in the BAR Room of District Court Complex Jammu on 19<sup>th</sup> of August 2021 from 10:30 AM onwards as such the below mentioned ministerial staff and process servers of this court shall remain present on duty on 19<sup>th</sup> of August 2021 to assist the vaccination team:

1. Sh. Kewal Keishan, Section Officer (Adm)
2. Sh. Rajan Sadotra, Nazir.
3. Sh. Ramesh Chander, Process Server.
4. Sh. Sohan lal, Process Server.
5. Sh. Balbir Kumar, Chowkidar.
6. Sh. Nathu Ram, Chowkidar.
7. Sh. Chintu Massih, Chowkidar

  
(M.L. Manhas) 18/8/2021  
Pr. Distt. & Sessions Judge  
Jammu

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE**  
**JAMMU**

**ORDER**

175  
No:- ~~1950~~ / PDSJJ

Date:- 18-8-2021

**Subject: - Vaccination of Advocates at BAR Room of District Court  
Complex Jammu.**

On the verbal instructions of Registrar Judicial, Hon'ble High Court of J&K at Jammu, a vaccination drive of advocates is going to be held in the BAR Room of District Court Complex Jammu on 19<sup>th</sup> of August 2021 from 10:30 AM onwards as such all the advocates, who want themselves to be vaccinated, are hereby informed to make themselves available at the venue mentioned herein above.

  
(M.T. Manhas) 18/8/2021  
Pr. Distt. & Sessions Judge  
Jammu

Copy to:- 1950-52/PDSJJ Dated: 18-8-2021

1. Registrar General, Hon'ble High Court of J&K at Srinagar.
2. Registrar Judicial, Hon'ble High Court of J&K at Jammu.  
..... for information
3. Presidium BAR Association Jammu with the request to keep the BAR Room open and also to inform all the advocates regarding the vaccination drive.

  
Pr. Distt. & Sessions Judge  
Jammu